

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.485
TO BE ANSWERED ON 04.02.2022

GRANT-IN-AID FOR VOLUNTARY ORGANISATIONS

485. SHRI M. SELVARAJ

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state

- (a) whether the Government is implementing General Grant-in-aid Scheme for assistance to Voluntary Organisations (VOs) for carrying out works related to empowerment of women and development of children and if so, the details thereof;
- (b) the proposals received and sanctioned under the said scheme along with the funds allocated/ released and utilised thereunder during each of the last three years and the current year, State/ UT- wise;
- (c) the criteria/ eligibility to receive financial assistance by VOs under the scheme;
- (d) the achievements/ progress made under the scheme during the said period; and
- (e) the mechanism put in place by the Government for proper implementation of the scheme?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) : No, Sir.

(b) to (e) : Question does not arise.
